

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2141
TO BE ANSWERED ON 02.12.2019**

FACILITIES IN SCHOOLS

**2141. DR. HEENA GAVIT:
SHRI VINAYAK RAUT:
SHRI SHRIRANG APPA BARNE:
SHRI HEMANT SRIRAM PATIL:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the quantum of funds released for development of basic infrastructure in Kendriya Vidyalayas during each of the last three years and the current year, State and year-wise;
- (b) whether the Government has any mechanism to check whether the funds released for basic infrastructure are properly utilized and if so, whether the Government has taken action against principals who have failed to utilize the amount or failed to carry out the work after utilizing the amount, State/ UT-wise;
- (c) whether in most of Kendriya Vidyalayas the toilets for girl children are not in a good condition putting them in lot of problem; and
- (d) if so, the corrective steps taken by the Government in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a) The Government of India does not allocate funds to Kendriya Vidyalaya Sangathan (KVS) state wise. No funds have been allocated to KVS separately for the purpose of development of basic infrastructure. The details of funds released for basic infrastructure in Kendriya Vidyalayas (KVs) during last three years and current year are annexed.
- (b) Construction works are executed as per Deposit Work System through various Govt. construction agencies like CPWD, MES, Railways, State PWDs, other Central/State PSUs etc. Funds are released after receipt of physical and financial report from construction agency through Principal alongwith photo graphs. Progress of work is also reviewed at Vidyalaya level by the Vidyalaya Management Committee (VMC) every month.
- (c) & (d) Separate toilets for boys and girls are available in good condition in all the Kendriya Vidyalayas.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2141 FOR 2ND DECEMBER, 2019 RAISED BY DR. HEENA GAVIT, SHRI VINAYAK RAUT, SHRI SHRIRANG APPA BARNE & SHRI HEMANT SRIRAM PATIL, HON'BLE MEMBERS OF PARLIAMENT REGARDING FACILITIES IN SCHOOLS

THE DETAILS OF FUNDS RELEASED FOR BASIC INFRASTRUCTURE IN KENDRIYA VIDYALAYAS DURING THE LAST THREE YEARS AND CURRENT YEAR

AMOUNT IN LAKHS

Sl. No.	Name of the State / UT	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	614.51	1395.14	359.19	0.00
2	Arunachal Pradesh	979.00	2830.00	100.00	41.41
3	Assam	2837.66	3976.64	474.50	200.00
4	Bihar	1490.00	4420.00	1020.00	0.00
5	Chhattisgarh	1168.21	3710.99	1642.36	277.56
6	Delhi	1412.66	1819.12	1246.62	436.00
7	Daman & Diu	0.00	0.00	20.00	0.00
8	Dadara & Nagar Haveli	0.00	0.00	20.00	0.00
9	Gujarat	1039.35	1620.00	744.27	3.46
10	Haryana	1028.01	2187.12	960.00	400.00
11	Himachal Pradesh	424.00	331.45	217.97	219.80
12	Jammu & Kashmir	1302.01	2100.00	1221.27	102.32
13	Jharkhand	1845.00	1510.00	80.00	0.00
14	Karnataka	3134.64	5067.14	958.86	203.90
15	Kerela	4270.00	4996.73	1812.00	600.00
16	Ladakh	400.00	520.00	0.00	0.00
17	Lakshdeep	600.00	400.00	500.00	0.00
18	Madhya Pradesh	4833.04	6807.92	3590.00	816.76
19	Maharashtra	911.59	3247.51	395.38	300.00
20	Manipur	30.00	0.00	0.00	0.00
21	Mizoram	600.00	2040.00	0.00	0.00
22	Nagaland	0.00	1.79	0.00	0.00
23	Odisha	2536.97	3157.79	2280.00	700.00
24	Punjab	2412.00	1703.81	624.00	0.00
25	Puducherry	210.09	416.33	200.00	0.00
26	Rajasthan	1600.00	2515.03	1463.20	901.00
27	Tamil Nadu	853.03	1290.00	716.55	400.00
28	Telangana	1200.00	1107.55	586.87	100.00
29	Uttar Pradesh	6398.14	3615.33	1978.67	2183.16
30	Uttarakhand	2292.81	2520.91	399.72	265.41
31	West Bengal	1527.75	2146.58	1050.00	0.00
	Total	47950.47	67454.89	24661.43	8150.78
